

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 123 OF 2016 &
IA NO. 279 OF 2016**

Dated: 23rd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**National Solar Energy Federation of India ...Appellant(s)
Vs.
Bihar Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Kumar Singh

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R.1

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **08.02.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**